

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th DECEMBER, 2022, 10:30 A.M.

CP No. 60/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Purna Chandra Mishra -Vs- Dr. Girish Chandra Sahoo
Under Section	241-242

For Petitioner (s)

Mr. Sangramjit Panda, Adv.

For Respondent (s)

Mr. Chittranjan Panda, CA.
Ms. Sagarika Mishra, CA

ORDER

Ld. Counsel Mr. Sangramjit Panda appears on behalf of the petitioner on change of Vakalat. Respondent is represented by Ld. Authorised Representative CA, Mr. Chittranjan Panda, who appears along with CA, MS. Sagarika Mishra. Respondent side seeks ten days' time to file reply affidavit. Time is granted for the same. Copy thereof shall be served on the counsel on record for the opposite party. List the matter for further consideration on 10.01.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)